HIGH COURT OF MEGHALAYA SHILLONG

STANDING ORDER NO. 30

No. HCM.III/16/2014-18/Judl./47

Dated Shillong the 04th June, 2024

In view of the Standard Operating Procedure (SOP) for assigning Neutral Citations for Judgments and Final Orders of Hon'ble High Courts, henceforth, all private secretaries /stenographers attached to Hon'ble the Chief Justice and Hon'ble Judges while typing/preparingJudgments/final orders shall embed Neutral Citation Numbers along with QR Code within the body of the text file of the Judgments/final orders before it is converted into PDF and uploaded.

Further. after typing/preparing Judgments/final orders and before uploading PDF file of the Judgments/final the orders. all private secretaries/stenographers shall use their digital signatures.

This order shall come into effect immediately.

By Order,

REGISTRAR GENERAL

Memo No. HCM.III/16/2014-18/Judl./47A

Dated Shillong the 04th June, 2024

Copy to:-

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Librarian, High Court of Meghalaya, Shillong for information and necessary action.
- 8. The System Analyst, High Court of Meghalaya, Shillong for information and necessary action. She is also requested to upload the same in the official website.
- 9. All Private Secretaries/ Stenographers, High Court of Meghalaya, Shillong for information and necessary action.
- 10. All Court Masters, High Court of Meghalaya, Shillong for information.
- 11. Office File.

REGISTRAR GENERAL

